

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

30/1/17

In the Court of..... A.C.J.M.T

Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		NIL			The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
P-0	14544		SI M. Jyoti		


BY ORDER

[Signature]
30/1/17
A.C.J.M.-I
BAREILLY

OF TABLES OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of... ACM II 1314 30/1/2017

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)



Addl. Chief Judicial Magistrate II
Bareilly
3/01/17

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A.C.J.M. VII Bareilly

दिनांक 30/1/17

Sl. No.	Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
					The proposed fine may be deposited in Account number (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
(1)	104/11 मुड्डू	139-A	विशारतगंज	100/-	


 अपर मुक्य न्यायिक मजिस्ट्रेट
 कक्षा सं. 07
 बरेली

LISTS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

28/1/17

In the Court of A.C.J.M.-I बरेली

Sl. No.	Case Number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
			NIL			The proposed fine may be deposited in Account number _____ (To be filed in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
		P. O. महेन्द्रा जी. बी. ए.				

BY ORDER

[Signature]
28/1/17

A.C.J.M.-I
BAREILLY

LIST OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

28-1-1)

In the Court of ACJM II BLY

Sl. No.	Case number	Name of Parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
		<u>NIL</u>				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip (The details of the Scheme and Challan forms are available on this website)


 Addl. Chief Judicial Magistrate- II
 Bareilly

DETAILS OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE FINE DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

In the Court of A.C. J.M. VII Bareilly दिनांक 28/1/17

Sl. No.	Number	Name of parties	Under Section/Act	Police Station / Department	Proposed Fine	Remarks
						The proposed fine may be deposited in Account number ----- (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)
12	4206/16	देवकान्त	MVA Act	सुभाषनगर	50=00	


 अपर मुक्त न्यायिक मजिस्ट्रेट
 कक्षा सं 7
 बरेली

FORM FOR DEPOSIT OF PETTY OFFENCE CASES UNDER THE 'SARAL PETTY OFFENCE
CHALLAN DEPOSIT SCHEME' (POWER JYOTI ACCOUNT IN STATE BANK OF
INDIA)

D- 28/1/2017

In the Court of J. M. Faridkot B.S.

Name of Parties	Under Section/Act.	Police Station / Department	Proposed Fine	Remarks
				The proposed fine may be deposited in Account number _____ (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commission after filling up the prescribed Challan/Deposit slip. (The details of the Scheme and Challan forms are available on this website)

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शुल्को नद - 100
जाच नद - 2

St.
 जुडिसियल मॅजिस्ट्रेट
 फरीदपुर (बेनी)

